

[ श्री सिद्धेश्वर प्रसाद ]

(1) हिन्दुस्तान फोटो फिल्मस मैनुफैक्चरिंग  
कम्पनी लिमिटेड, उटकमाण्ड के वर्ष 1970-71  
के कार्य की सरकार द्वारा समीक्षा ।

(2) हिन्दुस्तान फोटो फिल्मस मैनुफैक्चरिंग  
कम्पनी लिमिटेड, उटकमाण्ड, का वर्ष 1970-  
71 सम्बन्धी वार्षिक प्रतिवेदन तथा  
लेखपरीक्षित लेखे और उन पर नियंत्रक  
और महालेखा-परीक्षक की टिप्पणियाँ ।  
[Ploeed in Library. See No. LT-3035/72]

#### COMMITTEE ON PETITIONS

##### MINUTES

SHRI A P, SHARMA (Buxar) : I beg  
to lay on the Table Minutes of the Fourth  
to Eleventh Sittings of the Committee on  
Petitions

#### COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

##### MINUTES

SHRI S. C. SAMANTA (Tamluk) :  
I beg to lay on the Table Minutes of the  
Fourth to sixth sittings of the Committee  
on Absence of Member from the sittings  
of the house held during the current session

#### LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on  
Absence of Members from the Sittings of  
the House in their Sixth Report have recom-  
mended that leave of absence be granted to  
the following Members for the periods indica-  
ted against each :

- (1) Shri S.R. Damani—6th to 31st May,  
1972 (Fourth Session).
- (2) SHRI C.K. Jaffer Sharief—22nd  
April to 31st, May, 1972 (Fourth  
Session).
- (3) Shri Genda Singh—26th March to  
20th May, 1972 (Fourth Session).
- (4) Shri T.H. Gavit—11th to 25th May,  
1972 (Fourth Session)

I take it that the House agrees with the  
recommendations of the Committee.

SEVERAL HON. MEMBERS : Yes, Yes.

MR. SPEAKER : The Member will be  
informed accordingly.

#### COMMITTEE ON PETITIONS

##### FIFTH REPORT

SHRI A. P. SHARMA (Buxar) : I beg  
to present the Fifth Report of the Com-  
mittee on Petitions.

#### COMMITTEE ON GOVERNMENT ASSURANCES

##### THIRD REPORT

SHRI INDER J. MALHOTRA :  
(Jammu) : I beg to present the Third  
Report of the Committee on Government  
Assurances.

12.50 hrs.

#### DIPLMATIC RELATIONS (VIENNA CONVENTION) BILL

##### REPORT OF SELECT COMMITTEE

SHRI B. R. BHAGAT (Shahabad) : I  
beg to present the Report of the Select  
Committee on the Bill to give effect to the  
Vienna Convention on Diplomatic Rela-  
tions, 1961, and to provide for matters con-  
nected therewith.

12.51 hrs.

#### MATTER UNDER RULE 377

##### FAST BY SHRI GOKUL BHAI BHAT IN THE CAUSE OF PROHIBITION

SHRI SHYAMNANDAN MISHRA  
(Begusarai) : With your permission, I  
should like to refer to a matter of grave  
importance which requires the immediate  
attention of the Government of India. As  
the House is aware, a veteran freedom  
fighter and one of the architects of modern  
Rajasthan, Shri Gokul Bhai Bhat—a great  
Sarvodaya leader also—has been on fast for  
the last nine days in the cause of prohibi-  
tion which is enshrined in the Constitution.  
Shri Bhat has been on an indefinite fast from  
the 16th instant. Since he failed to make the  
Government of Rajasthan fulfil its pledge  
to introduce complete prohibition by 1st